

**GOVERNMENT OF INDIA  
WOMEN AND CHILD DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1905  
ANSWERED ON:31.07.2015  
Rehabilitation of Rescued Children  
Senthilnathan Shri PR.

**Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:**

- (a) whether the Government has rehabilitated children rescued from the trafficking across the country during each of the last three years and the current year;
- (b) if so, the details thereof, State/UT-wise;
- (c) the number of such children rescued from the railway stations across the country during the said period, State/UT-wise and zone-wise;
- (d) whether her Ministry has taken up the matter with the Ministry of Railways for rehabilitation of such children; and
- (e) if so, the details thereof along with the other steps taken/being taken by the Government in this regard?

**Answer**

MINISTER OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI MANEKA SANJAY GANDHI)

(a) to (c): As per the data provided by the National Crime Record Bureau the State/UT-wise children rescued from the trafficking during the last three years is at Annexure –I. As per the data provided by the Ministry of Railways, the number of children rescued in railways across the country during the last three year and current year, zone-wise is at Annexure-II.

(d) & (e): The Ministry of Women and Child Development has entered into a Memorandum of Understanding (MoU) with the Ministry of Railways on 19th May/2015, to further the association and co-operation in the implementation of jointly prepared Standard Operating Procedure (SOP) and to ensure the care and protection, security, well- being of run-away, unaccompanied and trafficked children who come in contact with the railways. The Ministry has decided to set up Child Help Desks/Kiosks on the platforms of 20 major stations, initially with help of Ministry of Railways. These help desks will assist Child Help Groups comprising of Station Superintendent/Station Master, the SHO(GRP),Inspector(RPF) and SSE(works) for rescue and rehabilitation of children in difficult circumstances. The Ministry is also implementing a centrally sponsored Integrated Child Protection Scheme (ICPS) for the improvement in the well being of children in difficult circumstances, including trafficked children. Under ICPS, financial assistance is provided to the States /UTs for, inter-alia, undertaking a situational analysis of children in difficult circumstances, for setting up and maintenance of various types of Homes including Children Homes and Specialised Adoption Agencies.

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